

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 475/2005
OA 2020/2003

New Delhi, this the 21st day of December, 2005

HON'BLE MR. V.K. MAJOTRA, VICE-CHAIRMAN (A)
HON'BLE MRS. MEERA CHHIBBER, MEMBER (J)

1. Delhi Government Employees of Medical & Public Health Department, Non-Ministerial and Allied Services Association (Group-B and C) having its Registered Office at C-169, Brij Vihar, Chander Nagar, Ghaziabad (UP), Through Desh Raj Secretary.
2. Surender Kumar Kaushik
S/o Shri Shyam Sunder Kaushik
C-169, Brij Vihar, Chander Nagar,
Ghaziabad (UP).Applicants.

(By Advocate Sh. S.N. Anand with Ms. Bimla Devi)

VERSUS

1. Mrs. Bhawani Tyagarajan, IAS,
Secretary, Ministry of Health & FW
Department of Health,
Government of India,
Nirman Bhawan,
New Delhi.
2. Shri S. Rathunathan
Chief Secretary of Health
New Sachivalaya
Government of NCT of Delhi
Delhi – 110 002.
3. Shri Rakesh Mehta
Secretary Health
New Sachivalaya
Government of NCT of Delhi
Delhi – 110 002.
4. Shri V.V. Bhatt
Secretary (Finance)
New Sachivalaya
Government of NCT of Delhi
Delhi – 100 002.
5. Shri D.M. Khneta
Additional Secretary (Health/PHC)
New Sachivalaya
Government of NCT of Delhi

Delhi - 110 002.

6. Shri L.C. Thakur
GTB Hospital
Shahdara, Delhi.

.....Respondents.

O R D E R (ORAL)

By Hon'ble Mr. V.K. Majotra, Vice-Chairman (A):-

Learned counsel of the applicant seeks and is allowed to withdraw this CP
with liberty to resort to appropriate legal action.


(Mrs. Meera Chhibber)
Member (J)


(V.K. Majotra)
Vice-Chairman (A)

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21.12.05